

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 26th March, 2024.

No. LJ (B) 83/93/300 – In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. M.B. Tongper, Additional Deputy Commissioner as the Additional District Magistrate within West Jaintia Hills District.

No. LJ (B) 83/93/300 - A- In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smt. Jacinta M. Umdor, Assistant Commissioner as the Executive Magistrate within West Jaintia Hills District.

This Notification shall come into immediate effect until further orders.

Sd/-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department


Memo No. LJ (B) 83/93/300 - B

Dated Shillong, the 26th March, 2024.

Copy forwarded to:-

1. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to your letter No. GEN/Judl.1/Pt.I/2021/101, dt. 13.03.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya
Law (B) Department